

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following postings/transfers are hereby made with immediate effect :

S. No.	Name & Emp. Code of the Official	From	To
1.	Lalita Nainwal EC: 48574044	Desg: Peon Role: Orderly Posting: In the Courts of Sh. Shiv Kumar, Ld. MM (NI Act) Digital Court-01 And Ms. Seema Meena, Ld. MM (NI Act) Digital Court-04 Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Sh. Shiv Kumar, Ld. MM (NI Act) Digital Court-01 Distt: South-West Dwarka
2.	Sushila EC: 77594223	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Ms. Seema Meena, Ld. MM (NI Act) Digital Court-04 Distt: South-West Dwarka
3.	Saroj Devi EC: 90136/37145505	Desg: Peon Role: Orderly Posting: In the Courts of Ms. Lydia Francisca Kerketta, Ld. MM (NI Act) Digital Court-03 And Ms. Sonica Meena, Ld. MM (NI Act) Digital Court-02 Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Ms. Lydia Francisca Kerketta, Ld. MM (NI Act) Digital Court-03 Distt: South-West Dwarka
4.	Pyare Lal Meena EC: 90544/ 12779605	Desg: Peon Role: Peon Posting: Admin. Branch Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Ms. Sonica Meena, Ld. MM (NI Act) Digital Court-02 Distt: South-West Dwarka
5.	Hema EC: 84388928	Desg: Peon Role: Orderly Posting: In the Courts of Ms. Deeksha Rao, Ld. MM (NI Act) Digital Court-05 And Ms. Sanjana Kasana, Ld. MM (NI Act) Digital Court-09 Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Ms. Deeksha Rao, Ld. MM (NI Act) Digital Court-05 Distt: South-West Dwarka
6.	Bhana Ram Meena EC: 92042/60091342	Desg: Peon Role: Peon Posting: R & I Branch Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Ms. Sanjana Kasana, Ld. MM (NI Act) Digital Court-09 Distt: South-West Dwarka

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11/11/23

7.	Vinod Kumar EC: 10681	Desg: Peon Role: Orderly Posting: In the Courts of Ms. Radha Kulshreshtha, Ld. MM (NI Act) Digital Court-07 And Sh. Nitin Shah, Ld. MM (NI Act) Digital Court-08 Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Ms. Radha Kulshreshtha, Ld. MM (NI Act) Digital Court-07 Distt: Central THC
8.	Neelam Singh EC: 28622872	Desg: Peon Role: Peon Posting: Library Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Sh. Nitin Shah, Ld. MM (NI Act) Digital Court-08 Distt: South-West Dwarka

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. The Intra District Transfers are subject to the approval from the concerned Ld. Principal District & Sessions Judge.
3. Ms. Laxmi Sharma, Peon, EC- 56335884 presently posted in the VWDC, South-West, Dwarka is directed to look after the work of Library, South-West, Dwarka in addition to the work already assigned to her
4. All the above mentioned officials who are transferred shall be STAND RELIEVED from their respective postings forthwith.

(SANJAY GARG-I)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI

38170 - 38220

No. ADMIN-III /Central/F.1(3)/P&T/2024

Dated, Delhi the ... 6.7 JUN 2024

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. Ld. Principal District & Sessions Judge, South-West, Dwarka Courts, New Delhi with the request qua compliance of the directions of the Hon'ble High Court of Delhi, New Delhi with regard to the posting of one orderly each in the Digital (NI Act) Courts.
3. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
4. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
5. Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
6. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
7. The Officers/Officials concerned.
8. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
9. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

Administrative Officer (J), Admn. Branch-III
Central, THC